## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

COURT NO.: 1 03/12/2018

O.A./260/494/2018 M A H BAIG FOR INTERIM PRAYER -V/S-

EMPLOYEES PROVIDENT FUND ORGANISATION

Order of The Tribunal

ITEM NO:5

Notes of The

FOR APPLICANTS(S) Adv. : Mr. P.R. Barik

FOR RESPONDENTS(S) Adv.: Mr. S.K. Patnaik

Registry	Order of The Tribunal
	Ld. Counsel for the applicant submitted that the applicant is eligible for MACP Scheme. This case has been scrutinized and the matter has been pending before the competent authority for approval. In the meantime, the applicant has submitted a representation dated 30.10.2017 (Annexure-A/4) to Respondent No.2 to consider his case.
	In view of the limited prayer made by the applicant, the O.A. is disposed of at this stage by directing the Respondent No.2(competent authority) to consider the recommendation of the Scrutiny Committee so far as the applicant is concerned within two months of the receipt of copy of this order. It is clarified that we are not expressing any opinion on the merit of this case.  The O.A. is disposed of. No costs.

Copy of this order along with paper books be sent to Respondent No.2 at the cost of the applicant for which Ld. Counsel for the applicant undertakes to deposit the postal requisites by 04.12.2018.

Free copy of this order be made over to Ld. counsel for both sides.

( SWARUP KUMAR MISHRA) MEMBER (J) ( GOKUL CHANDRA PATI) MEMBER (A)

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